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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

42

+ CRL.M.C. 143/2013, CRL.M.A. 535/2013 & CRL.M.A. 5145/2017 KAPIL PURI & ORS. ..... Petitioners

Through: Mr. Sunil Choudhary & Ms. Preeti

Shah, Advocates.

versus

CISCO SYSTEMS CAPITAL INDIA PVT. LTD. ..... Respondent

Through: Mr. Maninder Singh, Sr. Adv. with

Ms. Chetna Bhalla, Mr. Kartik Bhalla, Ms. Simran Chawdhary, Advs. for

CISCO.

Mr. Rachit Bigghe, Advocate for R-2.

43

+ CRL.M.C. 144/2013, CRL.M.A. 2922/2013 & CRL.M.A. 5142/2017 KAPIL PURI & ANR ..... Petitioners

Through: Mr. Sunil Choudhary & Ms. Preeti

Shah, Advocates.

versus

CISCO SYSTEMS CAPITAL INDIA PVT. LTD.

..... Respondent

Through: Mr. Maninder Singh, Sr. Adv. with

Ms. Chetna Bhalla, Mr. Kartik Bhalla, Ms. Simran Chawdhary, Advs. for

CISCO.

44

+ CRL.M.C. 145/2013, CRL.M.A. 545/2013 & CRL.M.A. 5144/2017 KAPIL PURI & ANR. ..... Petitioners

Through: Mr. Sunil Choudhary & Ms. Preeti





Shah, Advocates.

## versus

## CISCO SYSTEMS CAPITAL INDIA PVT. LTD.

..... Respondent

Through: Mr. Maninder Singh, Sr. Adv. with

Ms. Chetna Bhalla, Mr. Kartik Bhalla, Ms. Simran Chawdhary, Advs. for

CISCO.

45 +

CRL.M.C. 384/2013 & CRL.M.A. 5143/2017

H K SHAH & ANR

..... Petitioners

Through: Mr. Sunil Choudhary & Ms. Preeti

Shah, Advocates.

versus

CISCO SYSTEMS CAPITAL INDIA PVT. LTD. ..... Respondent

Through: Mr. Maninder Singh, Sr. Adv. with

Ms. Chetna Bhalla, Mr. Kartik Bhalla, Ms. Simran Chawdhary, Advs. for

CISCO.

46

+ CRL.M.C. 3142/2014

CISCO SYSTEM CAPITAL PVT LTD

..... Petitioner

Through: Mr. Maninder Singh, Sr. Adv. with

Ms. Chetna Bhalla, Mr. Kartik Bhalla, Ms. Simran Chawdhary, Advs. for

CISCO.

versus

NEW DELHI TELE TECH PVT LTD & ORS ..... Respondents

Through: Mr. Sunil Choudhary & Ms. Preeti

Shah, Advocates for R-2.

47

+ CRL.M.C. 3444/2014 & CRL.M.A. 11911/2014





CISCO SYSTEM CAPITAL PVT LTD ..... Petitioner

Through: Mr. Maninder Singh, Sr. Adv. with

Ms. Chetna Bhalla, Mr. Kartik Bhalla, Ms. Simran Chawdhary, Advs. for

CISCO.

versus

NEW DELHI TELE TECH PVT LTD & ORS ..... Respondents

Through: Mr. Sunil Choudhary & Ms. Preeti

Shah, Advocates for R-2.

48

+ CRL.M.C. 5452/2019 & CRL.M.A. 38932/2019

MR. KAPIL PURI

..... Petitioner

Through: Mr. Sunil Choudhary & Ms. Preeti

Shah, Advocates.

versus

M/S. CISCO SYSTEMS CAPITAL (INDIA) PVT. LTD.

..... Respondent

Through: Mr. Maninder Singh, Sr. Adv. with

Ms. Chetna Bhalla, Mr. Kartik Bhalla, Ms. Simran Chawdhary, Advs. for

CISCO.

49

+ CRL.M.C. 5453/2019 & CRL.M.A. 38934/2019

MR. KAPIL PURI

..... Petitioner

Through: Mr. Sunil Choudhary & Ms. Preeti

Shah, Advocates.

versus

M/S. CISCO SYSTEMS CAPITAL (INDIA) PVT. LTD.

..... Respondent

Through: Mr. Maninder Singh, Sr. Adv. with





Ms. Chetna Bhalla, Mr. Kartik Bhalla, Ms. Simran Chawdhary, Advs. for CISCO.

50

+ CRL.M.C. 5454/2019 & CRL.M.A. 38937/2019

MR. KAPIL PURI

..... Petitioner

Through: Mr. Sunil Choudhary & Ms. Preeti

Shah, Advocates.

versus

M/S. CISCO SYSTEMS CAPITAL (INDIA) PVT. LTD.

..... Respondent

Through: Mr. Maninder Singh, Sr. Adv. with

Ms. Chetna Bhalla, Mr. Kartik Bhalla, Ms. Simran Chawdhary, Advs. for

CISCO.

51

+ CRL.M.C. 5455/2019, CRL.M.A. 38938/2019 (Stay) & CRL.M.A. 38939/2019 (Exemption)

MR. KAPIL PURI

..... Petitioner

Through: Mr. Sunil Choudhary & Ms. Preeti

Shah, Advocates.

versus

M/S. CISCO SYSTEMS CAPITAL (INDIA) PVT. LTD.

..... Respondent

Through: Mr. Maninder Singh, Sr. Adv. with

Ms. Chetna Bhalla, Mr. Kartik Bhalla, Ms. Simran Chawdhary, Advs. for

CISCO.

**CORAM:** 

HON'BLE MR. JUSTICE AMIT SHARMA

<u>ORDER</u>





## **%** 16.02.2024

- 1. Written synopsis on behalf of the petitioner is already on record.
- 2. At request of the learned Senior Counsel for respondent no. 2, renotify on 29.02.2024, at the end of Board.
- 3. In the meantime, a brief written synopsis, not exceeding 03 pages alongwith relevant judgments be filed on behalf of respondent no. 2 before the next date of hearing.

AMIT SHARMA, J

FEBRUARY 16, 2024/bsr